

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. 1320 /S.

Date : 04.07.2024

In partial modification to Court's earlier Notification No.1476, dated 07.12.2023, it is hereby further notified that the Court have been pleased to declare **08.07.2024** as a holiday on account of "Day following Ratha Jatra" and **31.08.2024 (Saturday)** is declared as Court working day for the High Court in lieu of 08.07.2024. The Calendar of the High Court stands modified accordingly.

By Order of the Court

Sd/- (Pravakar Ganthia)

REGISTRAR (JUDICIAL) I/c.

Memo No. 10686 (100) / Date : 04.07.2024

Copy forwarded to the:-

1. Secretary General, Supreme Court of India, New Delhi,
2. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
3. Secretary, The High Court Bar Association.
4. Secretary, State Bar Council, Odisha, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. District & Sessions Judge,..... (All)
8. All Officers of the Court.
9. All Superintendents of the Court.
10. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
11. Joint Registrar-Cum-Principal Secretary / A.D.R.-cum-Addl. Principal Secretaries /A.R.-cum-Sr. Secretaries / Secretaries to the Hon'ble Judges.
12. Superintendent, Computer Section to upload in the High Court website.
13. Medical Officers of the Court.
14. Notice Board

for information.

Registrar (Judicial) I/c.

Memo No.10687 / Date : 04.07.2024

Copy forwarded to the Director, Printing & Publication, Odisha Govt. Press,
Cuttack for publication in the next issue of Odisha Gazette.

Registrar (Judicial) I/c.